# F.No. 01(03)/Roster/CESTAT/2025/Part-II

# **Customs, Excise and Service Tax Appellate Tribunal**

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.12.2025

## **ORDER NO. 224 of 2025**

Hon'ble President is pleased to partially modify roster order no. 210 of 2025 from **22.12.2025** to **24.12.2025** for **CESTAT**, **Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and	Customs Division Bench matters
22.12.2025	Mr. Rajeev Tandon, Hon'ble Member (Technical)	
to	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters
24.12.2025		

### Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <a href="https://www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders" /"court proceedings".

By Order

(Dhruv Khurana) Assistant Registrar

#### Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/New Delhi/Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.

Assistant Registrar